

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.10.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 312 of 2022 (PH)	Pramod Kumar Pathak Vs. Arfat Petrochemicals Pvt. Ltd.	Pankaj Jain	Henna George Purti Gupta

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 985 of 2022	Imax Infrastructure Pvt. Ltd. Vs. Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. & Ors.	Manisha Pandey	Abhijeet Sinha Sidhartha Sharma Arjun Asthana-R1 Sandeep Bajaj Jitendra Patnaik
3.	Comp. App. (AT) (Ins) No. 1035 of 2022	Dinesh Mehta Vs. Amit Kumar Mehta & Anr.	Santosh Kumar	Apoorv K.
4.	Comp. App. (AT) (Ins) No. 1043 of 2022 & I.A. No. 3027 of 2022	India SME Asset Reconstruction Company Ltd. Vs. Kunj Forgings Pvt. Ltd. & Anr.	Sanjeev Sagar	Nidhi Rana
5.	Comp. App. (AT) (Ins) No. 1062 of 2022	Sreedhar Tripathy Vs. Gujrat State Financial Corporation & Ors.	Rajesh Bohra	Ashutosh Chaturvedi Chirag M. Shroff
6.	Comp. App. (AT) (Ins) No. 1107 of 2022	Smart Constructions Solutions Vs. Soni Realtors Pvt. Ltd. & Anr.	Deepak Dahiya	
7.	Comp. App. (AT) (Ins) No. 1108 of 2022 & I.A. No. 3270 of 2022 (With defects)	Compliance Construction Contracts Pvt. Ltd. Vs. Rishabh Buildwell Pvt. Ltd.	Anand Mishra	

8.	Comp. App. (AT) (Ins) No. 1114 of 2022	RMY Industries LLP Vs. Apple Industries Pvt. Ltd. Through its Official Liquidator	Gaurav Gupta	
9.	Comp. App. (AT) (Ins) No. 1147 of 2022	Sreedhar Tripathy Vs. Gujrat State Financial Corporation & Ors.	Rajesh Bohra	
10.	Comp. App. (AT) (Ins) No. 1149 of 2022 & I.A. No. 3456 of 2022	A'XYKNO Capital Services Pvt. Ltd. Vs. Dilip Buildcon Ltd.	Vikram Hegde	
11.	Comp. App. (AT) (Ins) No. 1154 of 2022 & I.A. No. 3474 of 2022	Ajay Kumar Singh Vs. Central Railside Warehouse Co. Ltd. & Ors.	Ashwini Kr. Singh	
12.	Comp. App. (AT) (Ins) No. 1160 of 2022 & I.A. No. 3476, 3491 of 2022 (With Defects)	Allied Steel Traders Vs. Air Movement and Control Systems Pvt. Ltd.	Prity Mishra	
13.	Comp. App. (AT) (Ins) No. 1169 of 2022 & I.A. No. 3522 of 2022	Exide Industries Ltd. Vs. Jitender Kumar Jain Resolution Professional of Morakhia Copper & Alloys Pvt. Ltd.	Dhaval Deshpande	
14.	Contempt Case (AT) No. 18 of 2022 in Comp. App. (AT) (Ins) No. 998 of 2021	Abhishek Anand Liquidator of Soft Infrastructure Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors.	Mrityunjay Kumar	Sourav Ray Kaushal Sharma Prabudh Singh-R1

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 54 of 2022	Avneesh Kumar Singh & Anr. Vs. Rakesh Kumar Jain & Ors. Resolution Professional of SN Jee Buildwell Pvt. Ltd. With	Prateek Gupta	Mohit Nandwani-R2
16.	Comp. App. (AT) (Ins) No. 05 of 2022	Ritika Arora Vs. Rakesh Kumar Jain & Ors.	Pardeep Dhingra	Rakesh Kr. Jain Akshat Bajpai-R1 Prateek Gupta-R2,3

17.	Comp. App. (AT) (Ins) No. 72 of 2022	Marvel Media Pvt. Ltd. & Ors. Vs. Sri Adhikari Brothers Television Network Ltd. & Ors. With	Vijay Nair	OP Gaggar-R2
18.	Comp. App. (AT) (Ins) No. 109 of 2022	Marvel Media Pvt. Ltd. & Ors. Vs. Shi Adhikari Brothers Television Network Ltd. & Ors.	Vijay Nair	OP Gaggar-R2
19.	Comp. App. (AT) (Ins) No. 196 of 2022	Eswararao Grandhi Vs. Stressed Asset Stabilization Fund (SASF) & Anr.	Sandeep Bajaj	Abhijeet Sinha-R1 Debarshi Dutta Ishaan Chhaya-R2
20.	Comp. App. (AT) (Ins) No. 344 of 2022	Bank of Maharashtra Vs. Vandana Garg & Ors. With	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari
21.	Comp. App. (AT) (Ins) No. 345 of 2022	Central Bank of India Vs. Vandana Garg & Ors.	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari
22.	Comp. App. (AT) (Ins) No. 484 of 2022	Adinath International Pvt. Ltd. Vs. AVR Overseas Pvt. Ltd.	Sanjeev Sagar	Kamlendra Singh Aniket Bhattacharya Armaan Nayar
23.	Comp. App. (AT) (Ins) No. 509 of 2022	Department of State Tax Through Deputy Commissioner of State Tax Vs. D. Thakkar Constructions Pvt. Ltd. & Anr.	Aaditya Pande	Ayush J. Rajani Khushboo Shah
24.	Comp. App. (AT) (Ins) No. 554 of 2022	Daimler Financial Services India Pvt. Ltd. Vs. Ankit Kr. Aggarwal & Anr.	Prasouk Jain	Honey Satpal-R1 Abhishek Anand-R2
25.	Comp. App. (AT) (Ins) No. 572 of 2022	Minions Ventures Pvt. Ltd. Vs. TDT Copper Ltd. With	Farrukh Khan	Anshula Grover
26.	Comp. App. (AT) (Ins) No. 780 of 2022	V.R. Ashok Rao & Ors. Vs. TDT Copper Ltd.	Farrukh Khan	Anshula Grover Nikita Grover

27.	Comp. App. (AT) (Ins) No. 608 of 2022	Dr. Amit Upadhyay Vs. Vijay Pitambar Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors. With	Atul Sharma	Chaitanya Nikte-R1 Kunal Kanungo Tanushree Sogani Atishay Jain-R2 & R3
28.	Comp. App. (AT) (Ins) No. 610 of 2022	Amit Upadhyay Vs. Vijay Pitamber Lulla Resolution Professional of Ahinsa Buildtech Pvt. Ltd. & Ors.	Atul Sharma	Chaitanya Nikte-R1 Kunal Kanungo Tanushree Sogani Atishay Jain-R2 & R3
29.	Comp. App. (AT) (Ins) No. 613 of 2022	TP Central Odisha Distribution Ltd. Vs. Cos Board Industries Ltd. Through its Resolution Professional & Ors. With	Shruti Kanodia	Umesh Ch. Sahoo-R1 Manish Jain Rakesh Wadhwa
30.	Comp. App. (AT) (Ins) No. 795 of 2022	TP Northern Odisha Distribution Ltd. (TPNODL) Vs. Rohit Ferro Tech Ltd. Though Resolution Professional & Ors.	Shruti Kanodia	Soorjya Ganguli Pooja Chakrabarti Kiran Sharma-R2
31.	Comp. App. (AT) (Ins) No. 654 of 2022	Capri Global Capital Ltd. Vs. Value Infracon Buyers Association Anr. With	Kunal Godhwani	Neeraj Kr. Gupta-R1 Sanjay Kr. Singh-R2
32.	Comp. App. (AT) (Ins) No. 832 of 2022	Ranju Kumari & Anr. Vs. Value Infracon India Pvt. Ltd. & Ors.	Divyanshu Rai	Kunal Godhwani-R4
33.	Comp. App. (AT) (Ins) No. 659 of 2022	Mukesh Kumar Vs. Ambrane India Pvt. Ltd. & Anr.	Abhishek Anand	Ashok Juneja-R1
34.	Comp. App. (AT) (Ins) No. 667 of 2022	Satish Mittal Vs. Ozone Builders & Developers (P) Ltd.	Shadan Farasat	Nitesh Jain
35.	Comp. App. (AT) (Ins) No. 683 of 2022	Almas Global Oppurtunity Fund SPC Vs. CA Kannan Tiruvengadam	Sarad Singhania	Rishav Banerjee Pratik Mukhopadhyay-R1 Palzer Muktan

36.	Comp. App. (AT) (Ins) No. 705 of 2022	Ashok Goel Erstwhile Director Jaipuria Buildcon Pvt. Ltd. Vs. Mrs. Pallavi Gupta and Padam Thakur & Ors. With	Manish Raghav	Sanjay Jain Akash Srivastava-R7, R13-15, R19 Shivanshu Kumar Vekas Kr. Garg-R23
37.	Comp. App. (AT) (Ins) No. 290 of 2022	Dresier Commodities Pvt. Ltd. Vs. Jaipuria Buildcon Pvt. Ltd.	Rahul Ahuja	
38.	Comp. App. (AT) (Ins) No. 719 of 2022	Shantilal Javerchand Jain Vs. Varsha Corporation Ltd. (Through Its IRP) & Anr.	N P Rajwani	Rahul Punjabi-R1
39.	Comp. App. (AT) (Ins) No. 737 of 2022	Nikunj Udyog A Unit of Surbhika Steels Pvt. Ltd. Vs. Anshul Gupta Resolution Professional of Rathi Graphics Technologies Ltd. & Anr. With	Raghav Dembla	Abhijeet Sinha-IRP Kunal Tandon Richa Sandilya-R2
40.	Comp. App. (AT) (Ins) No. 999 of 2022	Anshul Gupta Resolution Professional in the case of Rathi Graphic Technologies Ltd. Vs. Giriraj Coated Fab Pvt. Ltd. & Ors.	Milan S. Negi	K.D. Sharma-R1 Raghav Dembla Shaurya Shyam-R3
41.	Comp. App. (AT) (Ins) No. 765 of 2022 & I.A. No. 2065 of 2022 (With Defects)	Sajidabanu Firoz Kaliwala Proprietor of M H Trading & Anr. Vs. Agarwal Mittal Concast Pvt. Ltd. & Ors.	Sachin Sinha (CS)	Tirth Nayak-R1 & R3
42.	Comp. App. (AT) (Ins) No. 777 of 2022	Potential Coaching Institute Pvt. Ltd. Vs. Concept Eduventure Pvt. Ltd. & Anr.	Nishant Das	
43.	Comp. App. (AT) (Ins) No. 783 of 2022	Sinki Commodities Pvt. Ltd. Vs. ABC Floors Pvt. Ltd.	Animesh Kumar	
44.	Comp. App. (AT) (Ins) No. 785 of 2022	Amit Dineshchandra patel Vs. Chandra Prakash Jain Resolution Professional of Sintex Prefab and Infra Ltd.	Henna George	Rajesh Srivastava Gaurav Verma

45.	Comp. App. (AT) (Ins) No. 804 of 2022	Anand Varma Vs. Piyush Periwal & Ors.	Abhishek Prasad	Abhijit Sarkar-R1
46.	Comp. App. (AT) (Ins) No. 856 of 2022	Archita Infraprojects Proprietor Chetraj N. Khadka Vs. Dighi Ports Ltd. & Anr.	Jitender Chaudhary	
47.	Comp. App. (AT) (Ins) No. 976 of 2022	Rajeev Srivastva Vs. Ahluwalia Contracts (India) Ltd. & Ors.	Ankur Goel	Mritunjay K. Singh Mudit Ruhella-R1 Kavindra Solanki Nitin Kumar-R2
48.	Comp. App. (AT) (Ins) No. 990 of 2022	JKM Infrastructure Pvt. Ltd. Vs. Cadillac Infotech Pvt. Ltd.	Atul Sharma	
49.	Comp. App. (AT) (Ins) No. 1041 of 2022	Alumilite Architecturals Ltd. Vs. Sheth Developers Pvt. Ltd.	Rachitta Rai	Vishal Ganda
50.	Review Application No.11 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Ashok Raja Vs. Arun Kumar Gupta & Anr. With	Mohit Chaudhary	Prachi Johri-R1 Madhu Juneja-R2
51.	Contempt Case (AT) No. 06 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Madhu Juneja Vs. Ashok Raja	C. A. Surinder Kumar	Garima Sharma

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar